

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4108
ANSWERED ON:21.04.2010
GPF CUM PENSION FOR UNVERSITY OFFICIALS
Kashyap Shri Virender

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has issued any order to extend the benefit of GPF-cum-Pension Scheme to the officials of five Universities;
- (b) if so, the details thereof;
- (c) whether any request has been received from the Navodaya Vidyalaya Welfare Joint Committee, MPs and public representatives to extend the benefits of said scheme to the officials of Navodaya Vidyalaya in the country;
- (d) if so, the action taken by the Government in this regard; and
- (e) the time by which such benefits are likely to be extended?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) & (b): The Government has issued an order on 10th July, 2009, extending the benefits of the General Provident Fund (GPF)-cum-Pension Scheme to the employees of five Inter-University Centres (IUCs) established by the University Grants Commission (UGC) under section 12 (ccc) of the UGC Act, 1956, provided the employees have been appointed prior to 1.1.2004 and had opted to be covered under the GPF-cum-Pension Scheme, on the same pattern as applicable to the other employees of UGC. Employees of the IUCs who have joined service on or after 1.1.2004 would be governed by the New Pension Scheme (NPS) of the Government.

(c) to (e): A large number of representations have been received from the staff of Navodaya Vidyalaya Samitis (NVS) regarding the applicability of General Provident Fund-cum-Pension Scheme to employees of NVS which has not been approved by Government as the regular employees who have joined service of NVS prior to 1.1.2004 are concerned by the Contributory Provident Fund (CPF) Scheme and those who joined service of NVS on or after 1.1.2004 would be covered by NPS.